

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2301
(To be answered on the 13th March 2025)**

**OPERATION OF AIR SERVICES FROM HAMIRGARH
(BHILWARA) AIRSTRIP**

2301. SHRI DAMODAR AGRAWAL

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the reasons for not awarding air route connecting Hamirgarh (Bhilwara) airstrip to any airline for the operation of RCS flights under the Regional Connectivity Scheme (RCS);**
- (b) the facilities currently available at the said airstrip for the operation of air services;**
- (c) the number of runway strips currently available at the said airstrip and the number of these suitable for flights as per the prescribed standards; and**
- (d) the details of the current usage of Hamirgarh (Bhilwara) airstrip?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) to (d): Hamirgarh (Bhilwara) airstrip is an unlicensed airstrip, owned and managed by the State Government of Rajasthan. No routes connecting the airstrip were awarded to any airline for the operation of RCS flights till the completion of five rounds of bidding under the Scheme. Bids connecting Hamirgarh airstrip were received during UDAN 4.0 in 2019 but due to the COVID-19 pandemic and evolving situation as well as VGF constraints during that period, economising measures were applied and the bids of connecting such airstrips including Hamirgarh were not awarded to the airlines.

Hamirgarh (Bhilwara) airstrip is available in the list of unserved airports in the UDAN Document. In case any airline submits a valid proposal for the operation of RCS flights connecting this airstrip in future bidding rounds, the same can be considered as per the UDAN Scheme's

provisions.
